

**Annexure - 5**  
**Macro Infra Contractors Private Limited; Liquidation commenced on 11.12.2024;**  
**List of creditors as on 20.01.2025**  
**List of operational creditors (Government dues)**

S. No.	Details of claim received		Detail of claim		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No) covered by guarantee						% share in total amount of claims admitted
1	Employees Provident Fund Organisation	Rajasthan Government	13.01.2025	₹ 1,033,817.00	₹ 858,414.00	Operational Debt	No	No	0.20%	₹ 0.00	₹ 0.00	₹ 0.00	₹ 175,403.00	Due to insufficient documents provided by the claimant the part amount of the claim has been admitted. further clarification/ Additional documents has been sought from the claimant which is yet to be received.
2	Assistant Commissioner of Income Tax	Rajasthan Government	20.01.2025	₹ 243,293,356.00	₹ 184,666,754.00	Operational debt	No	No	42.86%	₹ 0.00	₹ 0.00	₹ 0.00	₹ 58,626,602.00	Due to insufficient documents provided by the claimant the part amount of the claim has been admitted. further clarification/ Additional documents has been sought from the claimant which is yet to be received.
3	GST Department (Dr. Meenakshi Agarwal, Joint Commissioner, State Tax (GST), Circle-D, Zone-II, Jaipur	Rajasthan Government	02.04.2024	₹ 10,815,452.00	₹ 10,815,452.00	Demand Notice	No	No	2.51%	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	This Claim Is Being Admitted In Accordance To Regulation 12(C) Of Insolvency And Bankruptcy Board Of India (Liquidation Process) Regulations, 2016
3	Total			₹ 255,142,625.00	₹ 196,340,620.00				45.57%				₹ 58,802,005.00	

Note :

1. The claims which are admitted are subject to further revision/substantiation/modification on the basis of any additional information/evidence/clarification which may be received subsequently and which warrant such revision/substantiation/modification.